

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

3
CA (CAA)No.469/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th November 2017, 10.30 A.M

Name of the Company		Circle Infra Projects Pvt.Ltd.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. MARUV BHUTELIA, Advocate *Maruv Bhutelia*
N. GURUMURTHY FCA Petitioners *Gurumurthy*
M. C. M ALOK, Esq *Order*
Ld. Counsel for the petitioner is present.

Petitioner has not given the PAN number of the applicant company. Petitioner is directed to file supplementary affidavit annexing the PAN Number within 3 days. Petitioner is further directed to file supplementary affidavit regarding the concerned regulatory authority applicable to the applicant company within 3 days.

List on 30/11/2017.

sd
(Jinan K.R.)
Member (J)

sd
(Vijai Pratap Singh)
Member (J)